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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**ITA 461/2015**

COMMISSIONER OF INCOME TAX,  
(CENTRAL II),

..... Appellant

Through: Ms Lakshmi Gurung, Junior Standing  
Counsel.

versus

P.D ASSOCIATES (P). (LTD).,  
Through

..... Respondent

WITH

**4.**

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**ITA 463/2015**

COMMISSIONER OF INCOME  
TAX, (CENTRAL II)

..... Appellant

Through: Ms Lakshmi Gurung, Junior Standing  
Counsel.

versus

P.D ASSOCIATES (P). (LTD).  
Through

..... Respondent

WITH

**5.**

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**ITA 464/2015**

COMMISSIONER OF INCOME TAX,  
(CENTRAL II)

..... Appellant

Through: Ms Lakshmi Gurung, Junior Standing  
Counsel.



versus

P.D ASSOCIATES (P). (LTD).,

..... Respondent

Through

WITH

**6.**

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**ITA 465/2015**

COMMISSIONER OF INCOME TAX,  
(CENTRAL II),

..... Appellant

Through: Ms Lakshmi Gurung, Junior Standing  
Counsel.

versus

P.D ASSOCIATES (P). (LTD).,

..... Respondent

Through

WITH

**7.**

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**ITA 468/2015**

COMMISSIONER OF INCOME  
TAX, (CENTRAL II),

..... Appellant

Through: Ms Lakshmi Gurung, Junior Standing  
Counsel.

versus

P.D ASSOCIATES (P). (LTD).,

..... Respondent

Through

WITH

**8.**

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**ITA 469/2015**

*ITA 461/2015 & connected matters*

*Page 2 of 3*



COMMISSIONER OF INCOME TAX,  
(CENTRAL II),

..... Appellant

Through: Ms Lakshmi Gurung, Junior Standing  
Counsel.

versus

P.D ASSOCIATES (P). (LTD).

..... Respondent

Through

**CORAM:**

**HON'BLE DR. JUSTICE S.MURALIDHAR**

**HON'BLE MR. JUSTICE VIBHU BAKHRU**

**ORDER**

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**14.09.2015**

1. In view of the order passed on 20<sup>th</sup> July, 2015 in ITA No.444/2015, these  
appeals are dismissed.

**S.MURALIDHAR, J**

**VIBHU BAKHRU, J**

**SEPTEMBER 14, 2015**

**MK**